



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II — खण्ड 1

PART II — Section 1

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं० 13] नई दिल्ली, बृहस्पतिवार, अगस्त 04, 2011/ श्रावण 13, 1933(शक)
No. 13] NEW DELHI, THURSDAY, AUGUST 04, 2011/SRAVANA 13, 1933 (SAKA)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
Separate paging is given to this Part in order that it may be filed as a separate compilation.

GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
(DEPARTMENT OF HEALTH AND FAMILY WELFARE)

New Delhi dated the 4th August, 2011

NOTIFICATION

F. No. P-15025/41/2011-DFQC—In exercise of powers conferred by sub-section (1) of section 97 of the Food Safety and Standards Act, 2006 (34 of 2006), the Central Government hereby repeals the enactments and orders in the Second Schedule of the Food Safety and Standards Act, 2006 and the Milk and Milk Products Regulations, 1992, with effect from 5th August, 2011.

(F.No. P-15025/41/2011-DFQC)

(ARUN PANDA)
Joint Secretary to the Govt. of India